

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 136

IA(IBC)/2395(CH)2023, IA(IBC)/74(CH)2024, IA(IBC)/1285(CH)2024,
IA(IBC)/1342(CH)2024, IA(IBC)/558(CH)2024
In
CP(IB) No.225/Chd/J&K/2022
(Admitted)

IN THE MATTER OF:

Konkan Agro Marine Industries Pvt. Ltd. ...Petitioner

Vs.

Jammu and Kashmir Cements Ltd. ...Respondent

Under Section: 9 IBC 2016, 19(2), 60(5), 12(2)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.09.2024.

Sd/-
Court Officer

11.07.2024

Pooja